

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No.

Prahlad Kumar Jaimne Versus Union of India & Others

Date of Order

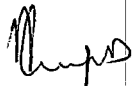
Orders

OA 418/2001

20.9.2001

Mr. C.B. Sharma, Counsel for the applicant.

The learned counsel for the applicant seeks to withdraw this OA. In view of his submissions made before us, we dispose of this OA as withdrawn.


(A.P. NAGRATH)

MEMBER (A)


(S.K. AGARWAL)

MEMBER (J)

*Prahlad
to
25/9/01
Ad*